

Bulletins telecast on May 31, 1980 from Delhi Doordarshan Kendra carried the news-item about the meeting convened earlier the same day by the Prime Minister with the leaders of the Opposition Parties in Parliament to discuss the Assam issue. It mentioned the parties which attended the meeting as well as the parties which did not attend it. It also carried a statement made at a gathering of pressmen by the leader of an Opposition Party which did not attend the meeting. As no other statement on the issue made by any other Opposition Party leader or leaders who did not attend the meeting was available in the Delhi Doordarshan News-Room by the time the two bulletins went on the air on that day (31-5-1980), it could not be carried therein. The question of blacking out any Statement made by any Opposition Party Leader in the Hindi and English News Bulletins of Delhi Doordarshan Kendra on 31-5-1980 does not, therefore, arise.

**Reduction in Power supply from  
D.V.C. to Calcutta**

1781. SHRI SUSHIL BHATTACHARYA: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government are aware that the power supply from D.V.C. to Calcutta is drastically reducing daily;

(b) if so, reasons thereof; and

(c) steps taken by Government to improve the position?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). Power is supplied to the Calcutta Electric Supply Company from Damodar Valley Corporation in accordance with a contract between the Damodar Valley Corporation and Calcutta Electric Supply Corporation. Actual power supply on day-to-day basis is regu-

lated in accordance with graded priorities drawn up to rationalise distribution of electricity under conditions of reduced generation which have been fixed in consultation with State Electricity Boards. CESC is included in the category of mixed and other loads. There has been some reduction in supply to the CESC between January and April 1980 because of reduced levels of generation in the DVC. The reduction in generation has been on account of frequent outages of the generating units at Chandrapura and Durgapur Thermal Power Stations.

A number of steps are being taken to improve generation from thermal Power Stations to DVC, such as:

(a) ensuring adequate quantity of coal of the right quality;

(b) ensuring sufficient spares at the right time when they are needed;

(c) expeditious action by the suppliers of the boiler and turbo-generating plant of the recently commissioned unit Nos. 4, 5 and 6 at Chandrapura Thermal Power Station to remove deficiencies; and

(d) continuous high-level monitoring.

As a result of these steps, there has also been some improvement in the generation of DVC. The power position in DVC is expected to improve further with the onset of monsoon and with the commissioning of Unit No. 4 of 200 MW at Durgapur Thermal Power Station towards the end of this year.

**Commissioning of 210 MW unit of DVC  
at Durgapur**

1782. SHRI SAIFUDDIN CHAUDHURY: Will the Minister of ENERGY AND COAL be pleased to state:

(a) when the 210 MW unit in DVC, Durgapur will be commissioned;

(b) whether Government are aware that crores of rupees worth of materials for the station have been left in the open for months together gathering rust and getting corroded because of the frequent work stoppages by contractors; and

(c) if so, the reaction of Government thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The fourth unit of 200 MW at Durgapur is expected to be commissioned by December, 1980. Some pieces of equipment delivered earlier, which could not be stored in covered areas, are lying in the open spaces. They however have their own packaging, and are thus protected from damage.

#### Failure in Drilling by ONGC

1783. SHRI AJOY BISWAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that whenever the work of drilling under Oil and Natural Gas Commission management is being done, there is inevitable failure of drilling for faulty technique and the work is abandoned;

(b) the number of places where seismic operation was done during the last three years; State-wise;

(c) the number of places the operation was incompleting due to various faults; during the same period State-wise; and

(d) whether Government are considering to probe into the repeated incidents of failure of seismic operation by the Oil and Natural Gas Commission management?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) State/Area On-land	No. of places
Andhra Pradesh	10
Assam	36
Bihar	2
Gujarat	41
Himachal Pradesh	2
Rajasthan	5
Tamil Nadu	7
Tripura	5
Uttar Pradesh	10
West Bengal	16
<b>Offshore</b>	<b>12</b>

(c) Seismic operation being a continuous process, presuming the operation referred to here is "seismic operation", there is no place where it was not completed due to any faults.

(d) In view of reply to part (c) the question does not arise.

#### Nationalisation of the Bengal Chemical and Pharmaceutical Works Ltd.

1784. SHRI MUHAMMAD ISMAIL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the reasons for the enormous delay in introducing Bill for nationalisation of "The Bengal Chemical and Pharmaceutical Works Ltd." in the Parliament; and